Members of Parliament. With these observations I close the chapter.

SHRI SURESH KALMADI (Maharashtra); People who have indulged in tax evasion of crores of rupees should be put behind bars.

MR. CHAIRMAN I will allow your Special Mention.

Now, Papers to be laid ori the Tabh.

PAPERS LAID ON THE TABLE

Report and Accounts (1984-85) of the cotton corporation of India Limited, Bom bay and related papers

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN): Sir, 1 beg to lay on the Table—

I. A copy each (in English and Hindi) of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Fifteenth Annual Report and Accounts of the Cotton Corporation of Tndia Limited, Bombay, for the year 1984-85, together with the Auditors' Report on th*. Accounts and the commentg of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on tha. working of the Corporation.

n. Statement (in English and Hindis giving reasons for the delay in laying the papers mentioned at (I) above.

[Placed in Library. See No. LT-2861/86 for I and II].

I. Nationalised brnks (Management and Miscellaneous Provisions) (Amendment) Schemes, 1986

..I. .Nationalised banks (Management and Finance (Department of Revenue) laying Down tlie Revised rates of exchange foi conncrversion of Japanese yen into Indian currency or vice-versa THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE (SHRI B. K. GADHVI): Sir, I beg to laj on the Table—

I. (i) A copy (in English and Hindi) of the Ministry of Finance (Department[^] of Economic Affairs) Banking Division) Notification S.O. No. 417(E), dated the llth July, 1986, publishing the Nationalised Banks, (Management and Miscellaneous Provisions) (Amendment) Sche, me, 1986, under sub-section (6) of section. 9 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970. [Placed in Library. *See* No. LT-2864/86].

(ii) A copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs) (Banking Division) Notification S. O. No. 418(E), dated the llth July, 1986, publishing the Nationalised Banks (Management and Miscel laneous Provisions) (Amendment) Scheme 1986 under subsection (6) of section 9 o f the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1980. [Placed in Library. *See* No. LT-2865/86].

n. A copy (in English and Hindia) of the Ministry of Finance (Department of Revenue) Notification G.S.R. No. 956 (E), dated the 28th July, 1986, laying down the revised rates of exchange for conversion of Japanese Yen into Indian currency or *viceversa* in supersession of Notification No. 374-Customs dated the 27th June 1986 (G.S.R. No. 917(E) dated the 27th June, 1986), under section 159 of the Customs Act, 1962. together with an Explanatory Memorandum on the Notification. (Traced in Library. *See* No. LT-2878/86].

Corrigendum to the Administrative report (1984-85) of the tobacco board, Guntur

THF MTNTSTER OF STATE iN THE MINTSTRY OF COMMERCE (SHRI BRAHM DUTT): Sir, I beg 'o lav or. the Table a co*rigendum (in Enclish and Hindi) to the Annual Administartive Report of 'he Tobacco Board, Guntur, foi the vear 19S4-85. laid On the Table ot! 14th Mav. 1986 [Placed in Library. *See* No. LT-2862/86],

158